

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:1193  
ANSWERED ON:17.08.2012  
FERRYING OF PILOT  
Ray Shri Rudramadhab

**Will the Minister of CIVIL AVIATION be pleased to state:**

(a) the details of the policy of the Government/Air India in regard to ferrying of pilots from one station to another for flight operations; and

(b) the reasons for inclusion of ferrying time into flying time and also allowing flying and other allowances thereon?

**Answer**

MINISTER OF CIVIL AVIATION ( SHRI AJIT SINGH )

(a): In order to position the crew to operate a flight other than the crew base, Air India has to tranship the flight crew as and when required on Staff On Duty(SOD) basis.

(b): This is in accordance with revision of wages for pilots and legacy agreements.